

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 4893 OF 2011

M/S ALSTOM PROJECT INDIA LTD.TR.M.D.

Appellant (s)

VERSUS

COMMR.OF SERVICE TAX NEW DELHI

Respondent(s)

(With appln(s) for ex-Parte stay, permission to place addl.  
documents on record and office report)

[ALONG WITH THE PAPER BOOKS OF C.A. NO. 6770 of 2004]

Date: 29/07/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s)

Mr. P.K. Sahu, Adv.

Mr. Prashant Shukla, Adv.

Mr. Radha Shyam Jena, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

List before a Bench of which one of us  
(D.K.Jain,J.) is not a member.

[ Charanjeet Kaur ]  
Court Master

[ Kusum Gulati ]  
Court Master